## **National Company Law Tribunal** Allahabad Bench

CPNO.120/ND/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Shardul Vikram Gulta Us. Granti Prakashan put. Ital

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act, 1956

SI. NO.

Name

Designation

Representation

Signature

1. Dr. Pawan Jaisw J PCMA Patitioner 2. Ashish Ur. Sriv. Adv. Respondent

## CP No. 120/ND/2012

Parties are represented by their respective counsels and PCMA.

Arguments are heard and to be continued.

The matter be listed on 13th Dec. 2017.

Date: 30/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)